

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).10238/2007

(From the judgement and order dated 03/01/2007 in CRP No. 5453/2004 of The HIGH COURT OF A.P AT HYDERABAD)

S.P.RAJA SHEKHAR & ORS.

Petitioner(s)

VERSUS

M.LALITHA

Respondent(s)

Date: 02/11/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. B. Sridhar,Adv.  
M/S. K.Ramkumar & Associates,Adv.

For Respondent(s)  
Mr. Amlan Kumar Ghosh,Adv.

UPON hearing counsel the Court made the following  
ORDER

There is no request for filing counter affidavit.  
List the matter before the Hon'ble Court.

(S.G.SHAH)  
Registrar